

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
RAJYA SABHA
QUESTION NO 18.11.2010
ANSWERED ON
PROTECTED TEMPLES IN HP .

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Smt. Bimla Kashyap Sood

Will the Minister of COALCOALCOALCOALCULTURE be pleased to state :-

- (a) the number of temples in Himachal Pradesh which have been declared as protected, the district-wise details thereof;
- (b) whether Government is aware that many temples, out of these protected temples specially the temple of Mata Mirkula are in very bad condition;
- (c) the amount provided for the maintenance of these temples by Government during last three years; and
- (d) whether Government has fixed any time limit to improve the condition of these temples?

ANSWER

MINISTER OF STATE FOR PLANNING AND PARLIAMENTARY AFFAIRS

(SHRI V. NARAYANASAMY)

(a)Forty centrally protected monuments/sites have been declared as of national importance are under the jurisdiction of Archaeological Survey of India in Himachal Pradesh, of which 27 are temples. The details of 27 centrally protected temples are at Annexure.

(b)The temples under central protection in Himachal Pradesh are in a fairly good state of preservation. In so far as the temple of Mata Mirkula is concerned, the structure is in good state of preservation as the Archaeological Survey of India has been undertaking regular conservation measures to keep it in good condition without scarifying its architectural and artistic significance. The Central Building Research Institute has, however, recently conducted a survey to assess the structural stability of the temple to plan for preventive conservation measures, if required. The expenditure incurred on conservation and maintenance of Mirkula Devi temple during the last three years is as under:

Year	Amount
2007-08	Rs. 37,752
2008-09	Rs. 60,584
2009-10	Rs. 1,64,456

(c)The expenditure incurred on conservation and maintenance of centrally protected temples in Himachal Pradesh during the last three years is as under:

Year	Rupees in lakhs
2007-08	46.87
2008-09	46.26
2009-10	26.41

(d)Conservation, preservation, maintenance and development of environs of centrally protected monuments/sites are regular activities which the ASI undertakes as per needs and availability of manpower and financial resources.